Name of the Corporate Debtor: PARENTERAL DRUGS (INDIA) LIMITED; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 20-05-2024; Name of IP: Mr. Prawincharan Prafulcharan Dwary; Process Number: 1; Last 5 digitof registration number: 10937

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11730887802	1	11722409473	98.19	0	8478329	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	461	17702527	461	17694108	0.15	0	8419	0	Annexure 5
6	Operational creditors (Employees)	192	164898208	163	82258583	0.69	0	21169528	61470097	Annexure 6
7	Operational creditors (Government Dues)	3	189760902	2	106687238	0.89	0	33508909	49564755	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	70292729	7	9802025	0.08	0	56305000	4185704	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		671	12173542168	634	11938851427	100.00	0	119470185	115220556	